(e) if so, whether this would be a specialized course on Print Media or on Electronic Media?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) As per information received from the Tezpur University, the Planning and Academic Committee (PAC) and the Board of Management of Tezpur University have approved a proposal to start a Medical School in the University. The details of the proposal have not been yet worked out by the University.

- (b) The proposal has not been submitted to the University Grants Commission.
 - (c) Does not arise.
- (d) and (e) As per information received from the UGC, it has not received any proposal from the Tezpur University for starting a course on Mass Communication with funding from UGC.

Legislation against harassment of children

3097. SHRI SATISH PRADHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government are considering to bring forth a legislation against the increasing number of cases of harassment of children;
 - (b) if so, the details thereof; and
 - (c) by when it would be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN): (a) No, Sir. However, the Government has recently enacted "The Juvenile Justice (Care and Protection of Children) Act, 2000" for juveniles In conflict with law and children in need of care and protection. It has been notified in the Gazette of India on 28th February, 2001.

(b) and (c) In view of above, questions do not arise.